

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:11
ANSWERED ON:22.11.2012
MINOR IRRIGATION SCHEMES
Shivanagouda Shri Shivaramagouda

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether minor irrigation schemes have been taken up under the Accelerated Irrigation Benefit Programme (AIBP) particularly in the drought prone districts/ tribal areas of the country;
- (b) if so, the details thereof;
- (c) whether any assessment has been made on the impact of such schemes in the country during the last three years and the current year; and
- (d) if so, the details thereof including the number of farmers benefitted therefrom during the said period along with the funds released and utilised for the purpose, Statewise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a)to(d) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 11 due for reply on 22.11.2012 regarding "Minor Irrigation Schemes".

(a)Yes, Madam.

(b)The State-wise details of surface minor irrigation schemes included under Accelerated Irrigation Benefit Programme (AIBP) including Drought Prone and Tribal Area are given in Annexure-I.

(c)& (d)Last assessment made by the Government was in 2005. However, the State-wise details of farmers benefitted, based on the information furnished by the State Governments, under Minor Irrigation Schemes, funds released and utilized under AIBP in the last three years and current year are given in Annexure-II.